

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Petition(s) for Special Leave to Appeal (C) No(s). 9424/2024

RAMESH KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date : 31-07-2024

PRESENT :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE K.V. VISWANATHAN
MR. BASAVA PRABHU PATIL, SENIOR ADVOCATE
MS. ANINDITA PUJARI, ADVOCATE-ON-RECORD

For Petitioner(s) Mr. Divyesh Pratap Singh, AOR

For Respondent(s) Ms. Charu Sangwan, AOR

Re-list this matter before the Special Lok Adalat on
01.08.2024.

(NEETA SAPRA)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR